

(J.H.C.Sch.1-7)

From:

**Ambuj Nath**  
**Registrar General**  
**High Court of Jharkhand, Ranchi**

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Letter No. 597 /Admn. Misc.

Dated: 19.06.2017

To

The Principal District and Sessions Judge,  
Lohardaga and  
The Judicial Commissioner, Ranchi.

Sub: Inter District mutual transfer of Class IV employees of Civil  
Courts of the state of Jharkhand.

Sir,

I am directed to forward herewith a list of inter district mutual transfer of Class IV employees of the Civil Courts of the State of Jharkhand, who have been transferred from one Judgeship to another on the representation as prayed for and to request you to direct the transferees to join their new place of posting by 3<sup>rd</sup> July, 2017.

They shall not be paid T.A./disturbance allowance and their position shall be at the last in the concerned gradation list of categories of such employees in the transferred Judgeship as per existing rules.

**List of inter district mutual transfer of Class IV employees of Civil  
Courts of the State of Jharkhand**

Sl. NO.	Name of the employees	Present posting	Transferred to
1.	Sri Praween Bhagat, Peon	Ranchi	Lohardaga
2.	Smt. Lalita Devi	Lohardaga	Ranchi

Yours faithfully,

  
19.6.17  
Registrar General